

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23126/2012

(From the judgement and order dated 02/03/2012 in CMWP No.46379/ 2000 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV SHANKARLAL SRRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and office
report)

Date: 02/12/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Dr. Monika Gusain, Adv.
Mr. Hari Om Yaduvanshi, Adv.
Mr. Abhinav Jain, Adv.

For Respondent(s) Mr. Vikrant Yadav, Adv.
Mr.Sudeep Kumar, Adv.
Mr. Abhishth Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit be filed within a period of four weeks.

List for final disposal on a non-miscellaneous day.

(NAVEEN KUMAR)
COURT MASTER

(S.S.R. KRISHNA)
COURT MASTER